

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-1081(PB)/2020

IN THE MATTER OF:

Rajeev Kumra & ors.

...

Applicant/Petitioner

Vs

M/s. CHD Developers Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 23.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Piyush Singh, Mr. Prateek Vats, Aditi Sinha, Adv.
Mr. Vivek Kohli, Senior Advocate, Mr. Sandeep Bhuraru,
Ms. Mahima Malhotra, Mr. Monish Surendran, Adv.
in IA No. 4716 and 5126 of 2020.

ORDER

List it on **12.01.2021.**

Sd-

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

23.12.2020
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